

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 48

IA 2494/2022 in C.P./(IB)/1053/MB/2017

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **29.11.2022**

NAME OF THE PARTIES: - **Amar Remedies Ltd.**

Appearance (via video-conference):

For the Applicant : Adv. Amar Vivek a/w Adv. Abhinav Tyagi
For chairman of MC : Adv. Aditya Gauri, Adv Amar Vivek, Adv.
Dhananjay Sud

Section 60(5) & 10 of the IBC, 2016

ORDER

IA 2494/2022

The Bench observed that the Hard Copies of this Interlocutory Application have not yet been placed on record. Applicant is directed to place on record two sets of Hard Copies of this Interlocutory Application well before the adjourned date. List this matter on Board on 23.01.2023, for further consideration and hearing.

Sd/-

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

JUSTICE P.N. DESHMUKH
Member (Judicial)

Vedant Kedare